GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF CHEMICALS & PETROCHEMICALS LOK SABHA

UN-STARRED QUESTION No. 3688

ANSWERED ON 11.08.2023

CHECKING OF SAMPLES OF IMPORTED CHEMICALS

3688. MS. RAMYA HARIDAS

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:-

- (a) whether the Government has established any mechanism to regularly check samples of imported chemicals such as Boric acid including from Special Economic Zones (SEZs) to Domestic Tariff Area (DTA);
- (b) if so, the details thereof;
- (c) whether the Government has data on the number of imported consignments of chemicals like Boric acid which were checked for conformity to standards such as IS 1011:2015 from 2019 till date:
- (d) if so, the details thereof, year-wise; and
- (e) the number of samples which were drawn from such imported consignments including from SEZs to DTA and also the number of failed samples in the conformity test as per the said standard?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

- (a) Yes Sir.
- (b) As per the information provided by Department of Revenue, under the Risk Management System, instructions are issued to the assessing officers for drawing of samples for testing upon filing of Bill of Entry for import of goods including chemicals like Boric Acid.
- (c) Yes Sir.
- (d) & (e) The details of such testing conducted by Department of Revenue from 2019 to till date are given below: -

Year No. of Imported	Consignments of Chemical set to	No. of consignments failed as
	Lab for testing	per Test
2019-20	618	0
2020-21	698	8
2021-22	833	1
2022-23	624	2
2023-till date	261	5
Total	3034	16
